

up State Commission and District Redressal Forums in the States/Union Territories.

Renovation of Lower Damodar Basin

266. PROF. SUSANTA CHAKRAVORTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have any plan to renovate the Lower Damodar Basin; and

(b) if so, when it is likely to start and the amount required for its renovation?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The proposal for modernisation of DVC canal system was returned to the State Government for modification and subsequently, due to non-receipt of the same, deleted from the list of pending projects in November, 1985. Modified report has not yet been received at the Centre.

Supply of Foodgrains to Tea Garden Workmen

267. SHRI MANIK SANYAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether several memoranda and representations have been made against the supply of rotten and worst quality of rice and wheat to the workmen of the tea gardens of West Bengal by the Food Corporation of India; and

(b) if so, the action taken in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir.

(b) On investigation it was found that the stocks of foodgrains as approved by the State Government conforming to the prescribed specifications and fully fit for human consumption only were issued from FCI godowns.

Task Force Report on Child Labour

268. DR. K. KALIMUTHU:
SHRIMATI GEETA MUKHERJEE:
SHRI K.S. RAO:
SHRI BANWARI LAL PUROHIT:
SHRI LOKANATH CHAUDHARY:
SHRI A. ASOKARAJ:

Will the Minister of LABOUR be pleased to state:

(a) whether the Task Force on Child Labour headed by Shri L.M. Singhvi has submitted its report;

(b) if so, the recommendations thereof and Government's reaction thereto; and

(c) whether Government propose to publish a white paper on Child Labour?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) A summary of recommendations is given in the Statement below. The Report of the Task Force will be placed before the next meeting of the Central Advisory Board on Child Labour before taking appropriate action in the matter.

(c) National Child Labour Policy has already been publicly announced.